Annexure-2 to Circular No. IBBJ/CIRP/36/2020 dated 27.11.2020 Name of the corporate debtor: M/s. Jyoti Power Corporation Private Limited: Date of commencement of CIRP: 05.02.2020 NCLT order C. P. (LB) No. 3457/NCLT/AIM/2018 dated 05.02.2020 List of creditors as on: 14.10.2021

List of unsecured financial creditors belonging to any class of creditors $(Amount \ in \ \ensuremath{\overline{t}})$

ſ		Identification No.	Details of claim received		Details of claim admitted					Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
	 creation		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off		verification	
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Γ														
Ē							NIL							